


12

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.6/BB/ 17	-	Hearing	Rule-6 of IB	Subodha Entertainments Co. Ltd., Vs Jacksonblock Facility Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01.	THIRUPAL GORIGE IRP / PCS	as IRP	

PCS for petitioner is absent. IRP is present. IRP reported that 2 among the 3 creditors failed to attend for the meeting convened and the creditor who is holding only 10% of the debts was present. IRP stated that he has already filed information memo. Director of the company is present.

List it on 10.10.2017.


MEMBER (J)


MEMBER (T)